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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2017	-	Hearing	Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Hous-ing & Infrastructure) India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Ajay J. Nandalike
9739382516

for the petitioner.
(Knight Frank.)



Counsel for petitioner is present. Today, the matter is coming up for admission. Counsel for petitioner requested the Tribunal to issue notice to the respondent at the first instance. Therefore, on the request of the counsel for petitioner, issue notice to the respondent. Counsel for petitioner is directed to collect the notice from the Registry and send it to the respondent.

List it on 25.07.2017.



MEMBER (J)



MEMBER (T)